

11

BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No 186/KB/2015

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31st July, 2017, 10.30 A.M

Name of the Company	Joydip Chakraborty. -Versus- Snomed Pharmaceuticals Pvt.Ltd. & Ors.		
Under Section	397/398		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Arijit GHOSHAL
ADVOCATE
Petitioner
Arijit Ghoshal
Adv.
2. Meghnad Datta
Adv.
Respondent
Cv
Adv.

31.07.2017 – C.P. No. 186 / KB / 2015 – Joydip Chakraborty –Versus- Snomed
Pharmaceuticals Pvt. Ltd. & Others.

ORDER

Ld. Lawyer on behalf of the petitioner as well as respondent is present.

That both sides have entered into terms of settlement, which are to be acted upon. Hence, prayed for some time. Heard prayer is allowed.

Fixed on 15th of September, 2017.

sd.
(MANORAMA KUMARI)
MEMBER (J)